

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : CP/608/ (IB)/2017  
NAME OF THE PETITIONER(S) : ICICI BANK LTD  
NAME OF THE RESPONDENT(S) : RATHNA STORES PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① DEV ESTHAR - J  
For M/s. Shiva Kumar &  
Suresh

Counsel for Petitioner



② R. SREEDHAR

Counsel for Respondent S. Raja Sani

**ORDER**

Counsel representing both the parties are present. Heard. Order is reserved.

—sd—  
K Anantha Padmanabha Swamy  
Member (Judicial)

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